

Annexure - 7

Name of the corporate debtor: Bristo Foods Private Limited; Date of commencement of CIRP: 20th December 2019; List of creditors as on: 15th September 2020
List of operational creditors (Government dues)

Sr. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	Priya J of ESI Corporation	ESI Corporation	110332	09-02-2023	2,50,120	2,50,120	Contribution & Interest	-	-	No	-	-	-	-	-	
	Total				2,50,120	2,50,120		-	-		-	-	-	-	-	

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